

Inclusion to Betel Leaves Under Crop Insurance Scheme

3549 SHRI SATYAGOPAL MISRA: Will the Minister of AGRICULTURE be pleased to state.

(a) whether there is any proposal to include betel leaves under the Comprehensive Crop Insurance Scheme.

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR)

(a) No, Sir

(b) Question does not arise

(c) Presently, wheat, paddy, millets oilseeds and pulses crops are covered under the Comprehensive Crop Insurance Scheme (CCIS). Since Central and State Governments are incurring losses in running the CCIS in respect of the crops presently covered it is not proposed to include betel leaves under the CCIS for the time being. The idea of the Government is to gain some more experience in respect of the crops which are presently covered under the CCIS.

Waiting List for Telephone Connections in Adoor Telephone Exchange

3550 SHRI KODIKKUNNIL SURESH: Will the Minister of COMMUNICATIONS be pleased to state.

(a) the waiting list for new telephone connection in Adoor telephone exchange.

(b) how many new connections are proposed to be given in this exchange during 1990-91.

(c) whether it is proposed to connect Ezbam Kulam telephone exchange with Adoor Exchange; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) The waiting list for new telephone connections in Adoor Telephone Exchange as on 30.6.90 is 343

(b) During this year 1990-91, about 250 new connections are proposed to be given in this exchange.

(c) There is not exchange by the name Ezbam Kulam and reference is to Ezham Kulam. Ezham, Kulam telephone exchange is connected to Adoor Trunk Exchange. Ezham Kulam is already having group dialling facility with Adoor.

(d) Does not arise

Allotment of Tenements to Widows of 1984 Riot Victims

3551 SHRI KIRPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of tenements allotted to the widows of the 1984 riot victims in Delhi by Delhi Administration as on 16 August, 1990, and

(b) what is the original and the present cost of the tenements allotted to the widows of the riot victims and the mode of payment?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b) The information is being collected and will be laid on the Table of the House.